

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **09.09.2026** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Clarification

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 1337/2026 (For Clarification) in Comp App (AT) (CH) (Ins) No. 358/2022 To Dispense with IA No. 821/2022 For Stay IA No. 818 & 1094/2022, 868 & 869/2023	Babu Manoharan Jaikumar Christhuran Vs Umesh Garg Liquidator of Jeppiaar Cements Pvt Ltd & 2 Ors	Mr. Ravi Rajagopalan	Mr. Abhishek Anand R1 R2 Ms. N Varsha - R3

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 328/2026 For Stay IA No. 950/2026	Union Bank of India Vs P Lakshmi Sruthi, Personal Guarantor of Minerva Executive Apartments Pvt Ltd (Corporate Debtor)	Ms. Barnali Paul	
3.	Comp App (AT) (CH) (Ins) No. 443/2026	Shiv Shakti Sugar Mills Pvt Ltd Vs The Karnataka State Co-operative Apex Bank Ltd & 2 Ors.	Mr. AS Sathish Kumar, PCS	
4.	Comp App (AT) (CH) (Ins) No. 463/2026 For Stay IA No. 1306/2026 For Exemption IA No. 1307/2026 For Condone Delay IA No. 1308/2026	Vasavi Realtor LLP Vs Manjeera Constructions Ltd through its Resolution Applicant/new management & 7 Ors.	Mr. GP Harsh Vardhan	
5.	Comp App (AT) (CH) (Ins) No. 441/2026 For Stay IA No. 1254/2026	Gulam Mustafa Erst. Managing Director of Gulam Mustafa Enterprises Pvt Ltd Vs India Housing Fund & 2 Ors. WITH	Mr. Arjun Rao	Deepika Murali

6.	Comp App (AT) (CH) (Ins) No. 382/2026 For Stay IA No. 1093/2026	Gulam Mustafa Enterprises Pvt Ltd Vs Piramal Enterprises Ltd WITH	Mr. Arjun Rao	
7.	Comp App (AT) (CH) (Ins) No. 385/2026 For Stay IA No. 1103/2026	Gulam Mustafa Enterprises Pvt Ltd Vs Piramal Enterprises Limited WITH	Mr. Arjun Rao	
8.	Comp App (AT) (CH) (Ins) No. 102/2026 For Exemption IA No. 307 & 309/2026 For Stay IA No. 308/2026	Gulam Mustafa Enterprises Pvt Ltd Vs Piramal Enterprises Ltd	Mr. Arjun Rao	Mr. Bendi Raviteja
9.	Comp App (AT) (CH) (Ins) No. 364/2026 For Stay IA No. 1030/2026 For Exemption IA No. 1031/2026 (Interim Order)	S. Swarnalatha Vs State Bank of India & Anr. WITH	Mr. R Bharadwajarama subramaniam	Mr.K Chandrasekaran For Caveator
10.	Comp App (AT) (CH) (Ins) No. 365/2026 For Exemption IA No. 1033/2026 For Stay IA No. 1035/2026 (Interim Order)	C. Chitti Babu Vs State Bank of India & Anr. WITH	Mr.R Bharadwajarama subramaniam	Mr.K Chandrasekaran For Caveator
11.	Comp App (AT) (CH) (Ins) No. 366/2026 For Stay IA No. 1036/2026 For Exemption IA No. 1037/2026 (Interim Order)	S. Senthil Kumar & 2 Ors. Vs Mahalingam Suresh Kumar, Liquidator of Ganga Foundations Pvt Ltd & Anr	Mr. R Bharadwajarama subramaniam	Mr.K Chandrasekaran For Caveator

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	IA No. 1182/2026 (For Substitution) in Comp App (AT) (CH) (Ins) No. 428/2025	BEML Midwest Limited Vs Midwest Limited	Mr. G Bhupesh	Mr. Pavan Kumar Gandhi
13.	IA No. 1151/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 401/2026	Ramachandran Radhakrishnan Vs Naveen Kumar Jain, RP, Stelligence Pharmscience Pvt Ltd & 4 Ors.	Mr. R Bhadravajarama- subramaniam	
14.	IA No. 1290/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 495/2025 For Stay IA No. 1400/2025	Union Bank of India Vs Canara Bank & Anr.	Mr. C Edser Raj	Mr. ML Ganesh R1 Mr. Maharshi Viswaraj R2

15.	Comp App (AT) (CH) (Ins) No. 219/2024 For Stay IA No. 585/2024	State Tax Officer State Goods and Services Taxes Dept., Ernakulam Vs Dileep KP, RP of Nucleus Premium Properties Pvt Ltd & Anr WITH	Mr. EK Kumaresan	Mr. Ahaan Mohan R1
16.	Comp App (AT) (CH) (Ins) No. 222/2024 For Stay IA No. 592/2024	Arjun SV, Rep by PoA holder, Anoop Jain & 4 Ors Vs Dileep KP, Chairman of the Monitoring Committee & Anr. WITH	Ms. Lily Francis	Mr. Ahaan Mohan R1
17.	Comp App (AT) (CH) (Ins) No. 298/2024 For Stay IA No. 788/2024	Dr. Jose Paul and Marina Jose & 10 Ors. Vs Dileep KP, RP of Nucleus Premium Properties Pvt Ltd WITH	Mr. Pradeep Joy	Mr. Ahaan Mohan R1
18.	Comp App (AT) (CH) (Ins) No. 318/2024 For Stay IA No. 845/2024	Mathew Francis Alapatt & 17 Ors. Vs Dileep KP, RP of Nucleus Premium Properties Pvt Ltd	Mr. Pradeep Joy	Mr. Ahaan Mohan R1
19.	Comp App (AT) (CH) (Ins) No. 112/2026 For Stay IA No. 346/2026 For Exemption IA No. 347/2026	Kunaparaju Sudharshan Varma Suspended Board of Director of Bharat Waterfront Pvt Ltd Vs IL & FS Financial Services Ltd & 2 Ors WITH	Mr. Yogesh Jagia	Mr. T Vijayakumar Reddy R1
20.	Comp App (AT) (CH) (Ins) No. 399/2023 For Stay IA No. 1228/2023	Kunaparaju Sudharshan Varma, Suspended Board of Director of Bharat Waterfront Pvt Ltd Vs IL & FS Financial Services Ltd. & Anr	Mr. Yogesh Jagia	Mr. T Vijayakumar Reddy R1

Admission - Notice Ordered

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Comp App (AT) (CH) No. 49/2026	Sivaraj Spinning Mills Pvt Ltd Vs Sri Shanmugavel Mills Pvt Ltd & Anr.	Mr. Karthik Ranganathan	
22.	Comp App (AT) (CH) (Ins) No. 241/2026 For Direction IA No. 825/2026	RS Melgiri & Company Vs KKR Products and Marketing Pvt Ltd	Mr. AM Sridharan	

23.	Comp App (AT) (CH) (Ins) No. 247/2026 For Direction IA No. 826/2026	Lakshmi Venkateshwara Traders,Rep by Sridhar Venkappa Bonageri Vs KKR Products and Marketing Pvt Ltd	Mr. AM Sridharan	
24.	Comp App (AT) (CH) (Ins) No. 253/2026 For Exemption IA No. 700/2026 For Stay IA No. 701/2026	Badi Dukan LLP Vs Yogesh Gupta, RP of Arisu Retail Pvt Ltd & 4 Ors.	Mr. AS Vishwajith	Mr. Saurav Jain R1

Old Cases

(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25.	TA (AT) No. 257/2021 (Comp App (AT) (Ins) 30/2021 For Stay IA No. 72/2021)	Acme Chem Ltd & Anr. Vs Grove Ltd. & 3 Ors.	Mr. Ravi Rajagopalan	Ms. Abilasha Sharavath R1 R4 Mr. T Ravichandran R2 Mr. PV Dinesh-R3
B. Without Interim Order				
26.	Comp App (AT) (CH) No. 35/2021 For Stay IA No. 463/2021	Anuragha Poultries and Breeders Pvt Ltd & 7 Ors Vs Raghav Krithik & 4 Ors	Mr. Prithvi Raj JS	Ms.GS Dhanalakshmi R2
27.	Comp App (AT) (CH) (Ins) No. 177/2021 For Stay IA No. 360/2021	Southern Power Distribution Company of Telangana Ltd Vs Kalvakolanu Murali Krishna Prasad, RP of Vaksh Steel Pvt Ltd & 2 Ors.	Mr. Adtihya Reddy	Ms. A Sandhya Rani R1 Mr. Y Suryanarayana R2 Mr. Shabbeer Ahmed R3
28.	Comp App (AT) (CH) (Ins) No. 192/2021 Leave to file IA No. 390/2021 For Exemption IA No. 391/2021 For Stay IA No. 392/2021	Telangana State Southern Power Distribution Co Ltd Vs Nethi Mallikarjuna Shetty, RP of Techtran Polylenses Ltd & Anr	Ms. Vindhya Vasini	Mr. Y Suryanarayana R1 Mr. Shabbeer Ahmed R2
29.	Comp App (AT) (CH) (Ins) No. 12/2022	Alturas Trading Corp Vs VRMX Concrete India Pvt Ltd	Mr. R Saravana Kumar	Mr. S Thirumavalavan

30.	Comp App (AT) (CH) (Ins) No. 257/2022 For Stay IA No. 541/2022 For Exemption IA No. 542/2022 Leave to file IA No. 543/2022	Earthin Projects Ltd. in Consortium with K Ramachandra Rao Transmission and Projects Pvt Ltd Vs Global Emerging Markets India Ltd & Anr. WITH	Mr. Bommineni Vivekananda	Mr. Rohan Kothari R1
31.	Comp App (AT) (CH) (Ins) No. 259/2022 For Exemption IA No. 549/2022 For Stay IA No. 550/2022 Leave to file IA No. 551/2022	Earthin Projects Ltd. in Consortium with K Ramachandra Rao Transmission and Projects Pvt Ltd Vs Global Emerging Markets India Ltd & Anr	Mr. Bommineni Vivekananda	Mr. Rohan Kothari R1
32.	Comp App (AT) (CH) (Ins) No. 298/2022 For Stay IA No. 617/2022 For Exemption IA No. 618 & 619/2022	Phoenix ARC Pvt Ltd Vs Balakrishnan Venkatachalam, RP of Sovereign Developers & Infrastructure Ltd & Anr WITH	Ms. Abitha Banu	Mr. Prithvi Raj JS R1
33.	Comp App (AT) (CH) (Ins) No. 313/2022 For Exemption IA No. 661 & 662/2022 For Stay IA No. 663/2022	Phoenix ARC Pvt Ltd Vs Balakrishnan Venkatachalam, RP of Sovereign Developers & Infrastructure Ltd & Anr	Ms. Abitha Banu	Mr. Prithvi Raj JS R1
34.	Comp App (AT) (CH) (Ins) No. 310/2022 For Stay IA No. 650/2022	Maharashtra Seamless Ltd Vs V. Venkatachalam, RP of United Seamless Tubulaar Pvt Ltd & 9 Ors	Mr. Thriyambak J Kannan	Mr. Y Suryanarayana R1 Mr. Vinod Kumar R3, R7 Mr.VV Sivakumar R5 R6
35.	Comp App (AT) (CH) (Ins) No. 29/2023	Renuka Devi Rangaswamy, RP of Regen Powertech Pvt Ltd Vs Madhusudhan Khemka & 2 Ors	Mr. Surya Teja Nalla	Ms. J Parimalam R1 R2 Ms.Inthu Karunakaran R3
36.	Comp App (AT) (CH) (Ins) No. 237/2023	Ashish Mishra Vs Expat Projects and Development Pvt Ltd	Mr. Aditya Parolia	Mr. Uday Shankar RM

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
37.	Comp App (AT) (CH) (Ins) No. 254/2024 For Stay IA No. 683/2024	Enact Technologies Pvt Ltd Vs Mphasis Ltd & 2 Ors	Mr. Amir Bavani	Mr. PS Suman- R1

38.	Comp App (AT) (CH) (Ins) No. 297/2024 For Stay IA No. 787/2024	Sai Baba Business Solutions Pvt Ltd Vs S. Rajendran, Former RP, PRC International Hotels Pvt Ltd	Mr. AK Vijay Maghesh	Ms. MS Elamathi
39.	Comp App (AT) (CH) (Ins) No. 191/2025 For Stay IA No. 534/2025	R Damodaran Vs Madhu Desikan, IRP of R Damodaran & Anr.	Mr. Srenik S Jain	Mr. Rahul Balaji R2
40.	Comp App (AT) (CH) (Ins) No. 386/2026 For Stay IA No. 1116/2026	Siddarathan Gowthaman Vs State Bank of India & Anr.	Mr. NP Vijaykumar	Mr. ML Ganesh For Caveator
B. Without Interim Order				
41.	Comp App (AT) (CH) (Ins) No. 297/2025 For Exemption IA No. 867/2025 For Stay IA No. 868/2025	Alchemist Asset Reconstruction Company Ltd Vs Bihari Lal Chakravarti, RP of NCS Sugars Ltd & 5 Ors	Mr. Gokul G	
42.	Comp App (AT) (CH) (Ins) No. 314/2025 For Stay IA No. 939/2025	Akhil Ahmed Vs Kamalesh Kumar Singhania, Liquidator of Khaitan Electricals Ltd & 4 Ors WITH	Ms. R Moneshaa	Mr. Pranay Agarwal R1 Mr. S Namasivayam R5
43.	Comp App (AT) (CH) (Ins) No. 315/2025 For Direction IA No. 941/2025	Akhil Ahmed & Anr. Vs Kamalesh Kumar Singhania, Liquidator of Khaitan Electricals Ltd & Anr.	Ms. R Moneshaa	Mr. Pranay Agarwal R1

02:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
44.	Comp App (AT) (CH) No. 112/ 2023 For Interim Relief IA No. 1387/2023	Gireesh Sanghi Vs SKK Zippers Pvt Ltd & 10 Ors WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
45.	Comp App (AT) (CH) No. 118/2023 For Interim Relief IA No. 1453/2023	Gireesh Sanghi Vs Sanghi Poly Zips Pvt Ltd & 10 Ors WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9

46.	Comp App (AT) (CH) No.119/2023 For Interim relief IA No. 1454/2023	Gireesh Sanghi Vs Sanghi Filaments Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
47.	Comp App (AT) (CH) No. 02/2024 For Interim Relief IA No. 50/2024	Gireesh Sanghi Vs Fancy Zippers Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
48.	Comp App (AT) (CH) No. 58/2024 For Direction IA No. 865/2024	Gireesh Sanghi Vs Balaji Zippers Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
49.	Comp App (AT) (CH) No. 59/2024 For Direction IA No. 868/2024	Gireesh Sanghi Vs Maruthi Fasteners Pvt Ltd & 10 Ors WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
50.	Comp App (AT) (CH) No.02/2025 For Direction IA No. 25/2025	Gireesh Sanghi Vs Alpha Zippers Pvt. Ltd. & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
51.	Comp App (AT) (CH) No.03/2025 For Direction IA No. 30/2025	Gireesh Sanghi Vs Sanghi Threads Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
52.	Comp App (AT) (CH) No. 04/2025 Interim Relief IA No. 34/2025 For Exemption IA No. 37/2025	Gireesh Sanghi Vs Sanghi Synthetics Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8

53.	Comp App (AT) (CH) No. 05/2025 For Interim Relief IA No. 39/2025 For Exemption IA No. 42/2025	Gireesh Sanghi Vs SZF Pvt Ltd & 10 Ors	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
54.	Comp App (AT) (CH) No. 78/2024 For Stay IA No. 1159 & 1161/2024 For Direction IA No. 1162/2024 For Exemption IA No. 1163/2024	Gireesh Sanghi Vs Sanghi Industries Ltd. & 21 Ors WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3 R4 Mr. K Gowtham Kumar R7-R16 Mr. R Palaniandavan R20
55.	Comp App (AT) (CH) No. 86/2024 For Directions IA No. 1285/2024 For Exemption IA No. 1286/2024	Gireesh Kumar Sanghi (HUF) Vs Sanghi Industries Ltd. & 21 Ors	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3 R4 Mr. K Gowtham Kumar R7-R16 Mr. R Palaniandavan R20
56.	Comp App (AT) (CH) No. 73/2024	Amit Sanghi & Anr. Vs Sanghi Spinners India Limited & 9 Ors WITH	Mr. Aslam Ahmed	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Jagia- R3 Mr. Sharad Sanghi R4 R5
57.	Comp App (AT) (CH) No. 22/2025 For Direction IA No. 301/2025	Gireesh Kumar Sanghi Vs Sanghi Spinners (India) Ltd. & 11 Ors	Mr. Yogesh Jagia	Mr. Sharad Sanghi R3 R5 Mr. Rohit Jain R4 R6 Mr. Sriram Venkatavaradan R10

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in